

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/GSP/CSA/TCSP/TCSA/NO. 518/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: ~~M/s.~~ DBS Bank Ltd.
v/s
Ruchi Worldwide Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Durgesh Khanapurkar	Advocate for the Petitioners i/b Juris Corp.	<i>[Signature]</i>
2.	Ms. Sonam Shethia		<i>[Signature]</i>

Order

CP 518/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 10.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)